

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF BACON VANIJYA
PRIVATE LIMITED (CIN: U74999GJ2012PTC115091)**

RELEVANT PARTICULAR		
1.	Name of Corporate Debtor	BACON VANIJYA PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	07 th February, 2012
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad, India under the Companies Act, 1956
4.	Corporate Identity Number (CIN)/ Limited Liability Identification No. of corporate debtor	U74999GJ2012PTC115091
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered office: GODOUN 09, S.G. ROAD, P.O. KANKROL, TALUKA: HIMATNAGAR, SABARKANTHA GUJARAT 383001 INDIA
6.	Insolvency commencement date in respect of corporate debtor	20 th September, 2021 (Order uploaded on NCLT website on 22 nd September, 2021)
7.	Estimated date of closure of insolvency resolution process	21 st March, 2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name - Amrish Navinchandra Gandhi Reg. No.- IBBI/IPA-002/IP-N00670/2018-2019/12036
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Reg. Add: 504, Shivalik Abaise, Opp. Shell Petrol Pump, Near AnandNagar Bus Stand, Satellite, Ahmadabad, Gujarat - 380015 Email - amrishgandhi72@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 504, Shivalik Abaise, Opp. Shell Petrol Pump, Near AnandNagar Bus Stand, Satellite, Ahmadabad, Gujarat - 380015 Email - amrishgandhi72@gmail.com
11.	Last date for submission of claims	06 th October, 2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NOT APPLICABLE
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NOT APPLICABLE
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: www.ibbi.gov.in/home/downloads (b) NOT APPLICABLE

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a Corporate Insolvency Resolution Process of the **BACON VANIJYA PRIVATE LIMITED** on 20th September, 2021 (Order uploaded on NCLT website on 22nd September, 2021).

The creditors of **BACON VANIJYA PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 06th October, 2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 23/09/2021
Place: Ahmedabad

Amrish Navinchandra Gandhi
Interim Resolution Professional
Reg No- IBBI/IPA-002/IP-N00670/2018-2019/12036

